

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/185(CHE)/2021
IN
PETITION NUMBER : CP/568/2017
NAME OF THE PETITIONER : Vasavi Housing Infrastructure Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

In view of order dated 19.04.2021, matter is re-posted to **21.06.2021**.


[K. NATARAJAN]
Deputy Registrar)

vs